

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005927/2020	ANIMU MADHUSUDAN SENAPATI @ A. MADHUSUDAN SENAPATI VS STATE OF ODISHA	PRASAD KUMAR TRIPATHY VS	GUDARI /52 /2020 () //
2	BLAPL/0005928/2020	JUJU @ MUKESH CHAND VS STATE OF ODISHA	P.R.SINGH VS	TIGIRIA /84 /2020 () //
3	BLAPL/0005929/2020	GAGAN BIHARI BEHERA VS REPUBLIC OF INDIA(C.B.I)	CHINMAYA MISHRA VS	/ /0 () //
4	BLAPL/0005930/2020	RAJENDRA SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAMAGIRI /16 /2020 () //
5	BLAPL/0005931/2020	BIKRAM KESHARI GHADEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /84 /2020 () //
6	BLAPL/0005932/2020	MANAS RANJAN BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BARANGA /97 /2020 () //
7	BLAPL/0005933/2020	GADADHARA SAHU @ GADADHAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA MOHAPATRA VS	BALLIGUDA /184 /2019 () //
8	BLAPL/0005934/2020	BULU @ SUVENDU KUMAR SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	BEGUNIA P.S. /174 /2020 () //
9	BLAPL/0005935/2020	SANGRAM PRADHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	/182 /2018 () //
10	BLAPL/0005936/2020	MANIKAR NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TURUMUNGA /84 /2019 () //
11	BLAPL/0005937/2020	SANJIB @ SANJIP @ SANJEEP KUMAR MOHANTY VS STATE OF ODISHA	ANMULYA RATNA PANDA VS	SORO /64 /2016 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0005938/2020	SANTUNU AZGAR VS STATE OF ODISHA	B.R.MOHANTY VS	TAISARA /164 /2019 () //
13	BLAPL/0005939/2020	SOUMYA RANJAN PRADHAN @ SILU VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	ANGUL TOWN /738 /2020 () //
14	BLAPL/0005940/2020	ASHOK KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	GOP /57 /2020 () //
15	BLAPL/0005941/2020	BADA @ SANJAYA KUMAR MAJHI VS STATE OF ODISHA	J.K.KHUNTIA VS	INDUSTRIAL /100 /2020 () //
16	BLAPL/0005942/2020	NANDA KISHORE SAHOO @ KUNU VS STATE OF ODISHA	S.K.DWIBEDI VS	NIRAKARPUR /97 /2020 () //
17	BLAPL/0005943/2020	JYOTIRAJ BEHERA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	CHAMAKHANDI /92 /2020 () //
18	BLAPL/0005944/2020	PRADEEP NIAL @ BAG VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	BHAWANIPATNA SADAR /169 /2020 () //
19	BLAPL/0005945/2020	SAROJ KUMAR SUBUDHI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	BEGUNIA P.S. /107 /2014 () //
20	BLAPL/0005946/2020	GAFUR @ GOPHUR HEMBRAM VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /143 /2020 () //
21	BLAPL/0005947/2020	TINA @ TIMA HEMBROM VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /143 /2020 () //
22	BLAPL/0005948/2020	SWAPNE @ SAPNE PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /86 /2020 () //
23	BLAPL/0005949/2020	SAMBARU SANTA	RAJIB LOCHAN PATTNAIK	MATHILI /107 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005950/2020	MAHADEV BISWAS	RAJIB LOCHAN PATTNAIK	MATHILI /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005951/2020	GAJENDRA KANHAR	SUBODH KUMAR MOHANTY	NUAGAON /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005952/2020	MANGARAJ SAHOO	SATYA RANJAN MULIA	NIMAPADA /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005953/2020	BIKASH DORA	TRILOCHANA NANDA	BIJEPUR /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005954/2020	SK. IBRAR	BIJAYA KUMAR BEHERA	RAIRANGPUR TOWN /42 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005955/2020	SK. IBRAR	BIJAYA KUMAR BEHERA	RAIRANGPUR TOWN /55 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005956/2020	SANKALPA @ SANKLAP @ SANKAR NAHAK	S.K.BHANJADEO	POLASARA PS /89 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005957/2020	NILAMANI NAG @ NILU	PRASANTA KUMAR SAHOO	UMERKOTE /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005958/2020	MANIKAR NAIK	BASABTA KUMAR DAS	GHATAGAON /93 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005959/2020	SHIBARAM DAS @ SIBA @ SIBARAM DAS	S.K.BHANJADEO	KABISURYANAGAR (KODALA) /225 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005960/2020	PADMALOCHAN DALEI	DURGA PRASAD PRADHAN	OUPADA /48 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0005961/2020	STATE OF ODISHA GOBINDA NAYAK VS	KARUNAKAR GAYA VS	// NIMAPADA /136 /2020 ()
36	BLAPL/0005962/2020	STATE OF ODISHA RAMA @ RAMACHANDRA MALLIK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /77 /2020 ()
37	CONTC/0003513/2020	STATE OF ODISHA BIRANCHI NARAYAN PARIDA VS	ADV VS	// // ()
38	CONTC/0003514/2020	SASWAT MISHRA SURESH KUMR JENA VS	ADV VS	// // ()
39	CONTC/0003515/2020	SATYABRATA SAHU NARAYAN CHANDRA SUTAR VS	MAHENDRA KUMAR SAHOO VS	// // ()
40	CONTC/0003516/2020	STATE OF ORISSA DAYANIDHI SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // ()
41	CONTC/0003517/2020	STATE OF ODISHA KASHINATH BEJ VS	MAHENDRA KUMAR SAHOO VS	// // ()
42	CONTC/0003518/2020	STATE OF ORISSA KHIROD KUMAR SWAIN VS	ADV VS	// // ()
43	CONTC/0003519/2020	STATE OF ORISSA DILLIP KUMAR NAYAK VS	ADV VS	// // ()
44	CONTC/0003520/2020	STATE OF ORISSA ARATI KAPUNDIA @ NAIK VS	ADV VS	// // ()
45	CONTC/0003521/2020	PRADOSH KUMAR NAIK SURENDRA PRASAD BARIK VS	ADV VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CONTC/0003522/2020	ABHAYA KUMAR SAHOO VS STATE OF ORISSA	ADV VS	// () //
47	CONTC/0003523/2020	SATYA NARAYAN SABAT VS UMA SHANKAR MISHRA	GYANALOKA MOHANTY VS	// () //
48	CONTC/0003524/2020	KRUSHNA CHANDRA MALLICK VS DR. KRISHNA KUMAR	ADV VS	// () //
49	CRLMC/0001304/2020	MUNA NAIK VS STATE OF ORISSA	SRIKANTA KU. NATH VS	RASOL /5 /2015 () //
50	CRLMP/0000943/2020	ARUN KUMAR MOHANTY VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /212 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000384/2020
51	CRLMP/0000944/2020	RUDRA NARYAN MISHRA VS THE SUPERINDENT OF POLICE	ADHIRAJ MOHANTY VS	//0 () //
52	CRLMP/0000945/2020	SURENDRA KUMAR MAHAPATRA@SAHU VS D.G. OF POLICE ORISSA	S.K.SAMAL VS	SAMBALPUR TOWN /440 /2018 () //
53	CRLMP/0000946/2020	KANHU CHARAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MALGODOWN /146 /2018 () //
54	CRLMP/0000947/2020	MUTHOOT MICROFINANCE VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	//0 () //
55	CRLMP/0000948/2020	TUNA BARAL VS STATE OF ODISHA	SANKAR PRASAD PANI VS	//0 () //
56	CRLREV/0000363/2020	PRASANTA BARIK VS STATE OF ODISHA	PURUSOTTAM CHULI VS	KANJIPANI /17 /2020 () //
57	FAO/0000649/2020	PROJECT HEAD/IN CHARGE, M/S RMS AUTOMOBILES	SRINIVAS SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
58	WA/0000507/2020	PUJA NATH STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
59	WA/0000508/2020	NITYANANDA PANI STATE OF ORISSA	SR.STANDING COUNSEL	//
		VS	VS	0
60	WA/0000509/2020	DHUSASAN PRADHAN STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
61	WA/0000510/2020	VISHNU PRIYA MISHRA STATE OF ORISSA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
62	WA/0000511/2020	BHUBAN ROUT STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
63	WA/0000512/2020	RAMACHANDRA SAHOO BISHNU CHARAN MOHANTY	SUMANTA KUMAR NAYAK	//
		VS	VS	0
64	WP(C)/0021307/2020	UNION OF INDIA RINKU SAHU	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
65	WP(C)/0021308/2020	STATE OF ODISHA ANJALI MAHARANA	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
66	WP(C)/0021309/2020	STATE OF ODISHA LAXMI PRASAD KAR	SOUMYA MISHRA	//
		VS	VS	0
67	WP(C)/0021310/2020	STATE OF ODISHA RANJAN KUMAR GARTIA	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
68	WP(C)/0021311/2020	STATE OF ODISHA MANASH RANJAN SAHOO	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	WP(C)/0021312/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	BUDHADEV ROUSTRAY VS	// // 0
70	WP(C)/0021313/2020	STATE OF ODISHA JOGINDRA KUMAR KARJEE VS	SHIBANI SHANKAR PRADHAN VS	// // 0
71	WP(C)/0021314/2020	STATE OF ODISHA ANANTARAM MAJHI VS	SHIBANI SHANKAR PRADHAN VS	// // 0
72	WP(C)/0021315/2020	STATE OF ODISHA BIKARTAN ACHARYA VS	BISWAJIT JENA VS	// // 0
73	WP(C)/0021316/2020	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	SHIBANI SHANKAR PRADHAN VS	// // 0
74	WP(C)/0021317/2020	STATE OF ODISHA NIRANJAN DISHRI VS	SHIBANI SHANKAR PRADHAN VS	// // 0
75	WP(C)/0021318/2020	STATE OF ODISHA PRATAP CHANDRA SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0
76	WP(C)/0021319/2020	STATE OF ODISHA MANAGING COMMITTEE OF JAYANTI DEVI BDM VS	SHIBANI SHANKAR PRADHAN VS	// // 0
77	WP(C)/0021320/2020	STATE OF ORISSA DEEPAK KUMAR SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0
78	WP(C)/0021321/2020	STATE OF ODISHA NAGEN SANKAR PANDA VS	SHIBANI SHANKAR PRADHAN VS	// // 0
79	WP(C)/0021322/2020	STATE OF ODISHA SATYANARAYAN BAG VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0021323/2020	ODISHA HYDRO POWER CORPORATION LTD. B.K.NAYAK (1) VS	B.K.NAYAK (1) VS	// 0
81	WP(C)/0021324/2020	M/S. TRAFGLAR HOUSE CONSTRUCTION (T) MANAS RANJAN SARANGI VS	SHIBANI SHANKAR PRADHAN VS	// 0
82	WP(C)/0021325/2020	STATE OF ODISHA NIHAR KANTI PANDA VS	SHIBANI SHANKAR PRADHAN VS	// 0
83	WP(C)/0021326/2020	STATE OF ODISHA BHOLAMAHESWAR DANDASENA VS	SHIBANI SHANKAR PRADHAN VS	// 0
84	WP(C)/0021327/2020	STATE OF ODISHA RAJESH PADHAN VS	SHIBANI SHANKAR PRADHAN VS	// 0
85	WP(C)/0021328/2020	STATE OF ODISHA RINKU SHARMA VS	BIRAJA PRASANNA DAS VS	// 0
86	WP(C)/0021329/2020	STATE OF ODISHA BISHNU KUMAR RATHA VS	SHIBANI SHANKAR PRADHAN VS	// 0
87	WP(C)/0021330/2020	STATE OF ODISHA PRASHANTA KUMAR DANDASENA VS	SHIBANI SHANKAR PRADHAN VS	// 0
88	WP(C)/0021331/2020	STATE OF ODISHA HEMANTA KUMAR KHAMARI VS	SURYAKANTA DASHMOHAPATRA VS	// 0
89	WP(C)/0021332/2020	STATE OF ODISHA DILLIP KUMAR RAY VS	VS	// 0
90	WP(C)/0021333/2020	STATE OF ODISHA HIMANSU SEKHAR BEHERA VS	PRASANNA KU.MISHRA VS	// 0
91	WP(C)/0021334/2020	STATE OF ODISHA TAPAS KUMAR PATI	SHIBANI SHANKAR PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0021335/2020	SIMAIN CHANDRA BHOL	JANMEJAYA DASH	//
		VS	VS	0
		COLLECTOR JAGATSINGHPUR		//
93	WP(C)/0021336/2020	BIPIN BIHARI MOHANTY	JANMEJAYA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0021337/2020	SHYAM SUNDAR PATTANAYAK	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
95	WP(C)/0021338/2020	TIKELAL SAHU	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0021339/2020	NOMAN BEG	SURYA N.SATPATHY	//
		VS	VS	0
		THE UNION OF INDIA		//
97	WP(C)/0021340/2020	TUSHAR KANTA NAYAK	TUSHAR KANTA NAYAK (INPERSON)	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0021341/2020	RAMESH CHANDRA PRADHAN	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0021342/2020	SAHADEV KHURA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0021343/2020	SENAPATI NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0021344/2020	ASISH KUMAR SAHU	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0021345/2020	GOVINDA CHANDRA BADU	MAHENDRA KUMAR SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0021346/2020	STATE OF ODISHA BIRANCHI SAHU VS	SABYASACHI MISHRA VS	// // 0
104	WP(C)/0021347/2020	STATE OF ODISHA AJIT KUMAR MOHAPATRA VS	MAHENDRA KUMAR SAHOO VS	// // 0
105	WP(C)/0021348/2020	STATE OF ODISHA MOTIRAM SAHU VS	SABYASACHI MISHRA VS	// // 0
106	WP(C)/0021349/2020	STATE OF ODISHA GAGANESWAR SAHU VS	SABYASACHI MISHRA VS	// // 0
107	WP(C)/0021350/2020	STATE OF ODISHA AKSHAYA KUMAR MALLICK VS	SAROJ RANJAN SUBUDHI VS	// // 0
108	WP(C)/0021351/2020	STATE OF ODISHA BANSIDHAR MEHER VS	SABYASACHI MISHRA VS	// // 0
109	WP(C)/0021352/2020	STATE OF ODISHA CHAITANYA BARIK VS	SIDHARTHA SWAIN VS	// // 0
110	WP(C)/0021353/2020	STATE OF ODISHA DR.PABITRA KUMAR BEDANT VS	SABYASACHI MISHRA VS	// // 0
111	WP(C)/0021354/2020	STATE OF ODISHA PRAMOD KUMAR BAL VS	SABYASACHI MISHRA VS	// // 0
112	WP(C)/0021355/2020	STATE OF ODISHA AMAR KUMAR SAHU VS	N.SAHANI VS	// // 0
113	WP(C)/0021356/2020	STATE OF ODISHA GANDHARB CHARAN DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	WP(C)/0021357/2020	SUSANTA KUMAR SAHU VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
115	WP(C)/0021358/2020	SANJEEB KUMAR NAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
116	WP(C)/0021359/2020	BRAHMANANDA PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
117	WP(C)/0021360/2020	PRADEEP KUMAR PRUSETH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
118	WP(C)/0021361/2020	SRIDHAR HANSDA VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
119	WP(C)/0021362/2020	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
120	WP(C)/0021363/2020	MAA LAXMI SELF HELP GROUP VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
121	WP(C)/0021364/2020	RATRARANI PATEL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
122	WP(C)/0021365/2020	KHAGESWARI PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
123	WP(C)/0021366/2020	GITANJALI DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
124	WP(C)/0021367/2020	GITANJALI PATEL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
125	WP(C)/0021368/2020	BINODINI BEHERA	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0021369/2020	MOCHIRAM SETHI	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0021370/2020	PRAKASH CHANDRA NAYAK	UDIT NARAYAN JENA	//
		VS	VS	0
		SECRETARY, ODISHA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS		//
128	WP(C)/0021371/2020	GUNANIDHI PARIDA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0021372/2020	CHANDRAKANTA MALLICK	PRAJNA SARITA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0021373/2020	DEBANANDA SAHU	SUBODH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0021374/2020	KRISHNA CHANDRA BEHERA	PRAKASH CHANDRA SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0021375/2020	M/S. NITIRAJ ENGINEERS LTD.	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0021376/2020	RAMAMANI SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0021377/2020	HEMANTA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0021378/2020	UPENDRA KUMAR PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0021379/2020	GOURAHARI @ PITAMBAR BHANJA	S.K.NAYAK 2	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0021380/2020	STATE OF ODISHA JADUMANI BADARA VS	K.K.SWAIN VS	// // 0
138	WP(C)/0021381/2020	STATE OF ODISHA NIRAKAR SAHOO VS	K.K.SWAIN VS	// // 0
139	WP(C)/0021382/2020	STATE OF ODISHA MADAN MOHAN DAS VS	SATYANARAYAN MISHRA VS	// // 0
140	WP(C)/0021383/2020	STATE OF ODISHA PRASANNA KUMAR MALLICK VS	KHIROD K.ROUT VS	// // 0
141	WP(C)/0021384/2020	STATE OF ODISHA KHIRADEI PODHA VS	SAROJ KUMAR MISRA VS	// // 0
142	WP(C)/0021385/2020	STATE OF ODISHA BALARAM PRADHAN VS	KHIROD K.ROUT VS	// // 0
143	WP(C)/0021386/2020	STATE OF ODISHA SOUMYA RANJAN SAHU VS	KHIROD K.ROUT VS	// // 0
144	WP(C)/0021387/2020	STATE OF ODISHA SUBHRANSHU SRICHANDAN MAHAPATRA VS	KHIROD K.ROUT VS	// // 0
145	WP(C)/0021388/2020	STATE OF ODISHA DEVADATTA MOHAPATRA VS	KHIROD K.ROUT VS	// // 0
146	WP(C)/0021389/2020	STATE OF ODISHA SUJEET KUMAR PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
147	WP(C)/0021390/2020	STATE OF ODISHA RANKANIDHI JENA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0021391/2020	AMARENDRA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0021392/2020	RAJENDRA NARAYAN KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0021393/2020	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
151	WP(C)/0021394/2020	SAMANTA SEKHAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
152	WP(C)/0021395/2020	GOURA MOHAN SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0021396/2020	CHANDRA MOHAN MARANDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0021397/2020	RANJITA BEHERA@MANO RANJITA BEHERA VS MOHAN BEHERA	VS	// 0 //
155	WP(C)/0021398/2020	DILLIP KUMAR SENAPATI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
156	WP(C)/0021399/2020	ASIT KUMAR PANDA VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
157	WP(C)/0021400/2020	SANDHYARANI PRADHAN VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
158	WP(C)/0021401/2020	NIRANJAN MEHER VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
159	WP(C)/0021402/2020	GANESH RAM SAHU	S.C.D.DASH	//

ORISSA HIGH COURT**FILING REPORT AS ON :27/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0021403/2020	M/S. TATA STEEL BSL LTD.	JAGABANDHU SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0021404/2020	SANJUKTA DAS	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0021405/2020	JIBARDHAN PADHAN	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0021406/2020	GOURANGA PRADHAN	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0021407/2020	UJWALLA KUMAR PADHAN	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0021408/2020	RUDRADEV SAHU	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0021409/2020	SHANTA DEEPA DASH	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0021410/2020	BHABANI SHANKAR PANDA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0021411/2020	SASTHI RANI MANDAL	SANKAR PRASAD PANI	//
		VS	VS	0
		UNION OF INDIA		//
169	WP(C)/0021412/2020	BIBEKANANDA NAYAK	DEBASIS TRIPATHY	//
		VS	VS	0
		THE STATE OF ODISHA		//
170	WP(C)/0021413/2020	SUMANA PANIGRAHI	S.C.D.DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0021414/2020	STATE OF ODISHA SAROJ KUMAR BISWAL VS	JUGALA KISHORE PANDA VS	// // 0
172	WP(C)/0021415/2020	STATE OF ODISHA DILLIP KUMAR DEY VS	SAPAN KUMAR PAL VS	// // 0
173	WP(C)/0021416/2020	STATE OF ODISHA KASHINATH BEHERA VS	SAPAN KUMAR PAL VS	// // 0
174	WP(C)/0021417/2020	STATE OF ODISHA SITAKANTA DAS VS	SAPAN KUMAR PAL VS	// // 0
175	WP(C)/0021418/2020	CHIEF MANAGER HDB FINANCIAL SERVICE LTD. RAGHUNATH DAS VS	SHASHI BHUSAN JENA VS	// // 0
176	WP(C)/0021419/2020	STATE OF ODISHA RAJ KRISHNA LENKA VS	AJODHYA RANJAN DASH VS	// // 0
177	WP(C)/0021420/2020	UNION OF INDIA REGIONAL HIGHER SECONDARY SCHOOL VS	G.N.MISHRA VS	// // 0
178	WP(C)/0021421/2020	STATE OF ODISHA PRASANT KUMAR MAHAPATRA VS	ANJAN KUMAR BISWAL VS	// // 0
179	WP(C)/0021422/2020	STATE OF ODISHA SMRUTI RANJAN BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0
180	WPCRL/0000084/2020	STATE OF ODISHA MALATI SAHOO VS	AJAYA KUMAR JENA VS	// // 0
181	ABLAPL/0010201/2020	STATE OF ODISHA BAPI MOHANTA VS STATE OF ODISHA	S.P.DESH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0010202/2020	MANTU DEEP VS STATE OF ODISHA	BHOJARAJ SETH VS	ATTABIRA /67 /2015 () //
183	ABLAPL/0010203/2020	MANTU DEEP VS STATE OF ODISHA	BHOJARAJ SETH VS	ATTABIRA /66 /2015 () //
184	ABLAPL/0010204/2020	BISHNU @ BISHNU PRASAD BISOYI VS STATE OF ODISHA	S.K.MOHANTY VS	SURADA /118 /2020 () //
185	ABLAPL/0010205/2020	SONU @ SANU NAYAK VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /429 /2020 () //
186	ABLAPL/0010206/2020	RENUBALA PANDA VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /443 /2020 () //
187	ABLAPL/0010207/2020	KANHU CHARAN PANDA VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /443 /2020 () //
188	ABLAPL/0010208/2020	RAUSHAN KUMAR VS STATE OF ODISHA	P.K.PASAYAT VS	CHHEND /6 /2020 () //
189	ABLAPL/0010209/2020	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALICHANDRAPUR /206 /2020 () //
190	ABLAPL/0010210/2020	MNK HARISH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /75 /2020 () //
191	ABLAPL/0010211/2020	M.USHA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /75 /2020 () //
192	ABLAPL/0010212/2020	AJAY KUMAR SAMAL VS STATE OF ODISHA	PARSURAM DAS VS	CUTTACK SADAR /384 /2020 () //
193	ABLAPL/0010213/2020	SUKANTI JENA	SATYA NARAYAN MISHRA-4	AGARAPADA /79 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0010214/2020	MANOJ PANDA @ GUDHA MITU PANDA	ASHOK DAS	GOSANINUAGAM /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0010215/2020	CHITARANJAN BARIK	PRAFULLA KU. BISWAL	RAJKANIKA /173 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0010216/2020	PRASAN ROUT	PRAFULLA KU. BISWAL	RAJKANIKA /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0010217/2020	SANTOSH KUMAR BEHERA	BISWARANJAN DALAI	NISCHINTAKOILI /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0010218/2020	DURGA CHARAN SWAIN @ MITU SWAIN	SABYASACHI MISHRA	JATNI P.S. /295 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0010219/2020	MANJULATA BHUTIA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0010220/2020	SURESH KERKETTA	S.S.RAY-2	BARGAON /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0010221/2020	MADHURI MALLIK @ MADHABI MALLIK	AMULYA RATNA PANDA	TANGARPALI /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0010222/2020	MADHURI MALLIK @ MADHABI MALLIK	AMULYA RATNA PANDA	TANGARPALI /154 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0010223/2020	AJAY JENA @ AJAYA KUMAR JENA	AMULYA RATNA PANDA	TANGARPALI /154 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0010224/2020	TUKU MOHANTY @ PRABHAT KUMAR MOHANTY	ANUSASPARIDA	NUAGAON /69 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0010225/2020	STATE OF ODISHA DHARMANANDA ROUT VS	DEBASNAN DAS VS	// JAGATSINGPUR /262 /2020 ()
206	ABLAPL/0010226/2020	STATE OF ODISHA SIBA BEHERA VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /151 /2020 ()
207	ABLAPL/0010227/2020	STATE OF ODISHA SATYABRATA MANTRY VS	SRIBINASH SATAPATHY VS	// CHOUWAR /386 /2020 ()
208	ABLAPL/0010228/2020	STATE OF ODISHA MAGI NAYAK VS	BIBHUDA NANDA MOHAPATRA VS	// BADAGADA /149 /2020 ()
209	ABLAPL/0010229/2020	STATE OF ODISHA PABITRA KUMAR SWAIN VS	RAJIB LOCHAN PATTNAIK VS	// PATKURA /38 /2017 ()
210	ABLAPL/0010230/2020	STATE OF ODISHA KAPA LAXMINARAYAN VS	PRASANTA KUMAR PANDA VS	// JARADA /174 /2020 ()
211	ABLAPL/0010231/2020	STATE OF ODISHA TRILOCHAN MALLICK VS	ASHOK JENA VS	// TANGI /148 /2020 ()
212	ABLAPL/0010232/2020	STATE OF ODISHA NIBAS PRADHAN @ NIBASHA CHANDRA PRADHAN VS	ASHOK NAYAK VS	// DELANGA /73 /2019 ()
213	ABLAPL/0010233/2020	STATE OF ODISHA SULTAN KHAN VS	BIJAYA KUMAR BEHERA-1 VS	// BHADRAK RURAL /502 /2020 ()
214	ABLAPL/0010234/2020	STATE OF ODISHA SRUTIDHAR BEURAY VS	SUSANTA KUMAR BARAL VS	// ATHGARH /219 /2020 ()
215	ABLAPL/0010235/2020	STATE OF ODISHA HARIHAR SAMAL@HARI SAMAL@MENTAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// JAGATSINGPUR /319 /2017 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0010236/2020	HEMANTA KU. BEHERA VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	KAPTIPADA /217 /2020 () //
217	ABLAPL/0010237/2020	PRAVATA KUMAR SINGH VS STATE OF ODISHA	M.R.DHAL VS	BANKI /39 /2020 () //
218	ABLAPL/0010238/2020	RUPESH KUMAR NAIK @ RUPESH NAIK VS STATE OF ODISHA	MANAS CHAND VS	KOKSARA /197 /2020 () //
219	ABLAPL/0010239/2020	GAJENDRA BHUYAN @ BABU VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SAHADEV KHUNTA /106 /2019 () //
220	ABLAPL/0010240/2020	JAYASEN MEHER @ UTTAM MEHER VS STATE OF ODISHA	MANAS CHAND VS	DHARAMGARH /105 /2020 () //
221	ABLAPL/0010241/2020	DIPU @ SRIKANTA MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /31 /2013 () //
222	ABLAPL/0010242/2020	BADRI PRASAD MISHRA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	GOBINDAPUR /60 /2020 () //
223	ABLAPL/0010243/2020	PRASANTA KUMAR PATASANI @ RAULA PATASANI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	DELANGA /158 /2017 () //
224	ABLAPL/0010244/2020	SURESH PATASANI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	DELANGA /158 /2017 () //
225	ABLAPL/0010245/2020	BABAJI ROUT @ BABAJI CHARAN ROUT VS STATE OF ODISHA	P.R.MISHRA VS	DHUSURI /160 /2020 () //
226	ABLAPL/0010246/2020	RANJIT MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /168 /2020 () //
227	ABLAPL/0010247/2020	SAJAN DAS	ROHIT GHOSH	CHOUDWAR /376 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
228	ABLAPL/0010248/2020	VS STATE OF ODISHA PRASANTA PRADHAN	VS B.K.NAYAK	() // PIPLI /238 /2020
229	ABLAPL/0010249/2020	VS STATE OF ODISHA DEEPAK KUMAR PATI	VS ASHOK KU. SAHOO	() // KENDRAPARA /138 /2020
230	ABLAPL/0010250/2020	VS STATE OF ODISHA JITENDRA SAMAL @ MANIA	VS BICHITRA NARAYANA SATAPATHY	() // KUJANGA /176 /2020
231	ABLAPL/0010251/2020	VS STATE OF ODISHA BISWAJIT KUMAR MOHANTY	VS JYOTI PRAKASH SAMAL	() // / /0
		VS LOPAMYDRA MOHANTY	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :27/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	100/2020 CMAPL/222/2020	HAZI MANDAL-MP	ADV
2	128/2020 CONTC/1527/2019	BISWANATH DAS-MP	M/S.NILAMADHABA SARKAR
3	141/2020 CRLMP/943/2020	ARUN KUMAR MOHANTY-MP	DILLIP RAY
4	142/2020 CRLMP/943/2020	ARUN KUMAR MOHANTY-MP	DILLIP RAY
5	143/2020 CRLMP/632/2020	GHANASHYAM MISHRA-MP	SATRUGHNA DASH A
6	144/2020 CRLMP/945/2020	SURENDRA KUMAR MAHAPATRA@SAHU-MP	S.K.SAMAL
7	578/2020 FAO/577/2020	THE MANAGER LEGAL, M/S.ORIENTAL INSURANCE CO.	G.P.DUTTA
8	579/2020 FAO/610/2020	THE MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO.	G.P.DUTTA
9	792/2020 BLAPL/11337/2019	GOPAL GADABA-MP	MANORANJAN PADHY
10	793/2020 BLAPL/3071/2020	RAJENDRA SAMAREDY-MP	MANORANJAN PADHY
11	794/2020 BLAPL/5542/2020	K.GOUTAM PRADHAN-MP	SAROJ KUMAR PADHY
12	795/2020 BLAPL/3768/2020	JAGA @ BIKRAM BALA @ BIKRAM KISHORE BALA-MP	RANJAN KUMAR NAYAK
13	796/2020 BLAPL/3605/2020	SK.SAGBA @ RAY-MP	SAPAN KUMAR LENKA
14	797/2020 BLAPL/5230/2020	JAYANTA MOHANTA @ JAYANTA MAHANTA-MP	PARTHA SARATHI DAS
15	798/2020 BLAPL/4622/2020	BASANTA KUMAR NAHAK-MP	AMULYA RATNA PANDA
16	799/2020 BLAPL/1785/2020	VISHNU DATTA SUKLA-MP	AMIT PRASAD BOSE
17	800/2020 BLAPL/6517/2019	MANOJ KUMAR SISHODIA-MP	M/S.RAJIB LOCHAN PATTNAIK
18	829/2020 CRLMC/1287/2020	SUBASH KUMAR SAHOO-MP	Lingaraj Sarangi
19	881/2020 CRLA/296/2014	SANATAN RAY-MP	M/S.RAJENDRA NARAYAN ROUT
20	994/2020 MACA/555/2020	M/S NATIONAL INSURANCE CO.LTD.-MP	BIBHUTI BHUSANA MISHRA
21	995/2020 MACA/554/2020	M/S NATIONAL INSURANCE CO.LTD.-MP	BIBHUTI BHUSAN MISHRA
22	996/2020 MACA/514/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
23	997/2020 MACA/399/2020	THE DIVISIONAL MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO.	G.P.DUTTA
24	998/2020 MACA/398/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	G.P.DUTTA
25	999/2020 MACA/401/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	G.P.DUTTA
26	1000/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	G.P.DUTTA

27	MACA/440/2020 1001/2020	THE DEVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	
28	MACA/397/2020 1002/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
29	MACA/517/2020 1003/2020	ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
30	MACA/518/2020 1004/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	
31	MACA/516/2020 1020/2020 WA/507/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
32	1021/2020 WA/507/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
33	1022/2020 WA/507/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
34	1023/2020 WA/507/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
35	1024/2020 WA/508/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL
36	1025/2020 WA/508/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL
37	1026/2020 WA/508/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL
38	1027/2020 WA/508/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL
39	1028/2020 WA/509/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
40	1029/2020 WA/509/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
41	1030/2020 WA/509/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
42	1031/2020 WA/509/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
43	1032/2020 WA/510/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
44	1033/2020 WA/510/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
45	1034/2020 WA/510/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
46	1035/2020 WA/510/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
47	1036/2020 WA/511/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
48	1037/2020 WA/511/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
49	1038/2020 WA/511/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
50	1039/2020 WA/511/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
51	1040/2020 WA/512/2020	BISHNU CHARAN MOHANTY-MP	SUMANTA KUMAR NAYAK
52	9753/2020 WP(C)/21307/2020	RINKU SAHU-MP	SHIBANI SHANKAR PRADHAN
53	9754/2020 WP(C)/21308/2020	ANJALI MAHARANA-MP	SHIBANI SHANKAR PRADHAN
54	9755/2020 WP(C)/21309/2020	LAXMI PRASAD KAR-MP	SOUMYA MISHRA
55	9756/2020 WP(C)/21310/2020	RANJAN KUMAR GARTIA-MP	SHIBANI SHANKAR PRADHAN
56	9757/2020 WP(C)/21311/2020	MANASH RANJAN SAHOO-MP	SHIBANI SHANKAR PRADHAN
57	9758/2020 WP(C)/21312/2020	PRASANTA KUMAR SAHOO-MP	BUDHADEV ROURAY

58	9759/2020 WP(C)/21313/2020	JOGINDRA KUMAR KARJEE-MP	SHIBANI SHANKAR PRADHAN
59	9760/2020 WP(C)/4074/2020	ARPITA SWAIN-MP	M/S.PIYUSH KUMAR MISHRA
60	9761/2020 WP(C)/21314/2020	ANANTARAM MAJHI-MP	SHIBANI SHANKAR PRADHAN
61	9762/2020 WP(C)/21316/2020	ASHOK KUMAR PRADHAN-MP	SHIBANI SHANKAR PRADHAN
62	9763/2020 WP(C)/21318/2020	PRATAP CHANDRA SAHU-MP	SHIBANI SHANKAR PRADHAN
63	9764/2020 WP(C)/21317/2020	NIRANJAN DISHRI-MP	SHIBANI SHANKAR PRADHAN
64	9765/2020 WP(C)/21320/2020	DEEPAK KUMAR SAHU-MP	SHIBANI SHANKAR PRADHAN
65	9766/2020 WP(C)/21321/2020	NAGEN SANKAR PANDA-MP	SHIBANI SHANKAR PRADHAN
66	9767/2020 WP(C)/21322/2020	SATYANARAYAN BAG-MP	SHIBANI SHANKAR PRADHAN
67	9768/2020 WP(C)/21323/2020	ODISHA HYDRO POWER CORPORATION LTD.-MP	B.K.NAYAK (1)
68	9769/2020 WP(C)/21324/2020	MANAS RANJAN SARANGI-MP	SHIBANI SHANKAR PRADHAN
69	9770/2020 WP(C)/21325/2020	NIHAR KANTI PANDA-MP	SHIBANI SHANKAR PRADHAN
70	9771/2020 WP(C)/21327/2020	RAJESH PADHAN-MP	SHIBANI SHANKAR PRADHAN
71	9772/2020 WP(C)/21326/2020	BHOLAMAHESWAR DANDASENA-MP	SHIBANI SHANKAR PRADHAN
72	9773/2020 WP(C)/21328/2020	RINKU SHARMA-MP	BIRAJA PRASANNA DAS
73	9774/2020 WP(C)/21329/2020	BISHNU KUMAR RATHA-MP	SHIBANI SHANKAR PRADHAN
74	9775/2020 WP(C)/21330/2020	PRASHANTA KUMAR DANDASENA-MP	SHIBANI SHANKAR PRADHAN
75	9776/2020 WP(C)/21335/2020	SIMAIN CHANDRA BHOL-MP	JANMEJAYA DASH
76	9777/2020 WP(C)/21334/2020	TAPAS KUMAR PATI-MP	SHIBANI SHANKAR PRADHAN
77	9778/2020 WP(C)/21333/2020	HIMANSU SEKHAR BEHERA-MP	PRASANNA KU.MISHRA
78	9779/2020 WP(C)/21339/2020	NOMAN BEG-MP	SURYA N.SATPATHY
79	9780/2020 WP(C)/21338/2020	TIKELAL SAHU-MP	SHIBANI SHANKAR PRADHAN
80	9781/2020 WP(C)/21341/2020	RAMESH CHANDRA PRADHAN-MP	SWARUP KUMAR PATNAIK
81	9782/2020 WP(C)/12434/2020	ARUN KUMAR ACHARYA-MP	ADDL. GOVT. ADVCT.
82	9783/2020 WP(C)/13709/2020	PRACHI MAHAVIDYALA FOR DISABLE-MP	J.K.MISHRA..2
83	9784/2020 WP(C)/17499/2020	SASMITA SARANGI-MP	BIPLAB MOHANTY
84	9785/2020 WP(C)/16321/2020	SMRUTINANDA MAHARANA-MP	BIPLAB MOHANTY
85	9786/2020 WP(C)/10100/2018	LUCKY COLLEGE OF PHARMACEUTICAL SCIENCES,SECRETARY-MP	SECRETARY-MP
86	9787/2020 WP(C)/21357/2020	SUSANTA KUMAR SAHU-MP	B.S.TRIPATHY 1
87	9789/2020 WP(C)/21362/2020	HEMANTA KUMAR PRADHAN-MP	SHIBANI SHANKAR PRADHAN
88	9790/2020 WP(C)/21361/2020	SRIDHAR HANSDA-MP	ASHOK PATTANAIAK
89	9791/2020	MAA LAXMI SELF HELP GROUP-MP	JAJATI KISHORE MOHANTY

90	WP(C)/21363/2020 9792/2020	RITANJALI PRADHAN-MP	L.K.MOHANTY
91	WP(C)/13517/2020 9793/2020	M/S.PANDA INFRA PROJECT LTD-MP	M/S.MILAN KANUNGO
92	WP(C)/26408/2017 9794/2020	JAGATSIROMANI MEHER-MP	DINESH KUMAR PANDA
93	WP(C)/21460/2019 9795/2020	PRUTHWIRAJ SWAIN-MP	M/S.BITAS KU.SWAIN
94	WP(C)/24194/2019 9796/2020	M/S.CMEC CONSULTING ENGINEERS PVT.LTD-MP	KANANBALA ROY CHOUDHURY
95	WP(C)/12164/2020 9797/2020	RATRARANI PATEL-MP	BISWABIHARI MOHANTY
96	WP(C)/21364/2020 9798/2020	KHAGESWARI PATRA-MP	BISWABIHARI MOHANTY
97	WP(C)/21365/2020 9799/2020	GITANJALI DASH-MP	BISWABIHARI MOHANTY
98	WP(C)/21366/2020 9800/2020	GITANJALI PATEL-MP	BISWABIHARI MOHANTY
99	WP(C)/21367/2020 9801/2020	BIRAJ MOHAN MOHANTY-MP	PRAFULLA KUMAR RATH
100	WP(C)/19269/2020 9802/2020	BINODINI BEHERA-MP	BISWABIHARI MOHANTY
101	WP(C)/21368/2020 9803/2020	PRAKASH CHANDRA NAYAK-MP	UDIT NARAYAN JENA
102	WP(C)/21370/2020 9804/2020	GUNANIDHI PARIDA-MP	JAGABANDHU SAHU
103	WP(C)/21371/2020 9805/2020	DEBANANDA SAHU-MP	SUBODH KUMAR MOHANTY
104	WP(C)/21373/2020 9806/2020	KRISHNA CHANDRA BEHERA-MP	PRAKASH CHANDRA SETHI
105	WP(C)/21374/2020 9807/2020	M/S. NITIRAJ ENGINEERS LTD.-MP	SANTANU KUMAR SARANGI
106	WP(C)/21375/2020 9808/2020	GOURAHARI @ PITAMBAR BHANJA-MP	S.K.NAYAK 2
107	WP(C)/21379/2020 9809/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
108	WP(C)/9095/2020 9811/2020	MIHIR KU.SWAIN-MP	M/S.SIBA NARAYAN BISWAL
109	WP(C)/15821/2016 9812/2020	KRUSHNA CHANDRA MOHANTY-MP	M/S.SIBA NARAYAN BISWAL
110	WP(C)/12226/2017 9813/2020	M/S. TATA STEEL BSL LTD.-MP	JAGABANDHU SAHOO
111	WP(C)/21403/2020 9814/2020	SASTHI RANI MANDAL-MP	SANKAR PRASAD PANI
112	WP(C)/21411/2020 9815/2020	BIBEKANANDA NAYAK-MP	DEBASIS TRIPATHY
113	WP(C)/21412/2020 9816/2020	SAT INDER CONSTRUCTIONS PVT.LTD.-MP	PARTHA MUKHERJI
114	WP(C)/12373/2020 9817/2020	SAT INDER CONSTRUCTIONS PVT.LTD.-MP	PARTHA MUKHERJI
115	WP(C)/12373/2020 9818/2020	AMRIT PATNAIK-MP	KAMAL BEHARI PANDA
116	WP(C)/21274/2020 9819/2020	RAGHUNATH DAS-MP	S.K.NAYAK..2
117	WP(C)/21418/2020 9821/2020	REGIONAL HIGHER SECONDARY SCHOOL-MP	G.N.MISHRA
118	WP(C)/21420/2020 9822/2020	PRASANT KUMAR MAHAPATRA-MP	ANJAN KUMAR BISWAL
119	WP(C)/21421/2020 9823/2020	SMRUTI RANJAN BEHERA-MP	ANJAN KUMAR BISWAL
120	WP(C)/21422/2020 9824/2020	MOHAMMAD NAIM-MP	SUBRAJIT SAHOO
	WP(C)/20982/2020		

121	17/2020 WPCRL/81/2020	DHARITRI MISHRA-MP	M/S.BALARAM NAYAK
122	830/2020 CRLMC/897/2020	BHGABAN JENA-MP	
123	831/2020 CRLMC/896/2020	ABHIMANYU PRUSTY-MP	
124	9788/2020 WP(C)/20631/2020	SMITA PATTNAIK-MP	
125	9810/2020 WP(C)/18493/2020	JAYANT KUMAR BAL-MP	
126	9820/2020 WP(C)/12647/2010	PRAHALLAD SAHU-MP	